

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 391 of 1996

Thursday, this the 25th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.T. Rajan, S/o T. Kesavan Nair,  
Puthiyamandiram,  
P.O. Padinjara thara,  
(Via) Pozhuthara,  
Wyanad District -673 575.

.. Applicant

By Advocate Mr K. Ramakumar

Vs

1. Union of India represented by  
the Chief Post Master General,  
Kerala Circle, Trivandrum.

2. Senior Superintendent of Post Offices,  
Wyanad.

3. District Employment Officer,  
Wyanad, Kalpatta. .. Respondents

By Advocate Mr TPM Ibrahim Khan for R 1 & 2

By Advocate Mr D. Sreekumar, G.P. for R-3.

The application having been heard on 25th April 1996,  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a declaration that the selection made  
to the post of Extra Departmental Branch Post Master,  
Padinjarathara, is illegal. According to him, those junior to  
him in registration in the Employment Exchange have been  
chosen. We called for the files and found that the nine candidates  
sponsored were registered in the Employment Exchange  
prior to applicant. The contention that he is entitled to be  
selected by his earlier officiation cannot be accepted in the  
light of the decision in Ranganayakulu's case [(1995) 30 ATC  
473].

2. Application is disposed of as aforesaid. No costs.

Dated the 25th April, 1995.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN